

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12.4.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/37/IB/2018
PETITION NUMBER : CP/511/IB/2017
NAME OF THE PETITIONER : V. NAGARAJAN
NAME OF THE RESPONDENT : K.SUBBURAJ & ANR
UNDER SECTION : 60

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

- 1. V. Ramesh. Counsel for R1 & R2 /Ksf.
- 2. K.S. Navin Balaji Counsel for R9 & R14
- 3. K. Mousty Counsel for R5, 6 & 13
- 4. V. Nagarajan R.P. [Signature]

ORDER

Counsel for Petitioner present. Counsel for Respondents, except R10, R11 and R12, present. Counsel for Petitioner has prayed for time to file the rejoinder. At request, time is enlarged. Put up on 02.05.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)